

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Srinagar)

NOTIFICATION

No. 1828 /RR/RC

Dated: 30.05.2025

Subject: Representation of candidates regarding Revised Answer key for various questions, who had appeared in the Online CBT Examination for the post of Reader (Level-8), held on 20th of May, 2025 and disposal thereof.

Whereas, the Online CBT Examination for the post of Reader (Level-8) was conducted both at Jammu and Srinagar on 20th of May, 2025.

Whereas, after the conduct of the examination, the provisional response sheet/answer key was uploaded on the official website of High Court of J&K and Ladakh on 24th of May, 2025, and objection (s), if any, were sought from the candidates and three **(03)** days time was given in this regard.

Whereas, in response to the provisional answer key/response sheet, **32** objections were received and the same were thoroughly examined by a panel of experts and based on their opinion, objections with regard to only two questions were accepted as genuine and necessary changes/modifications were made in the final/revised answer key and the same was again uploaded on the official website.

Whereas, in the meantime more representation and objections with regard to five **(05)** questions were received by the Recruitment Cell and the same were again sent to a panel of experts, who after thoroughly examining the same have opined that further changes/modifications with regard to two **(02)** more question has to be made.

Therefore, in this regard, this is for the information of all the candidates who had appeared in the Online CBT Examination for the post of Reader (Level-8), held on 20th of May, 2025, pursuant to the Advertisement Notification No. 01 of 2025/RR/RC dated 19.03.2025, that the following two questions, one question on account

of being out of syllabus and the other question being not specific in view of a typographical error, are deleted and one mark each for the said questions will be awarded and added to the total tally of marks of each and every candidate who had appeared in the said examination, irrespective of their answer:-

S.No	Question	Reason for Deletion	Marks Awarded
1.	Under Letters Patent Rules, what governs intra-court appeals? A) Clause 10 B) Clause 12 C) Clause 15 D) Clause 18	Question being out of syllabus.	1 Mark awarded to all the candidates.
2.	Under BNSS, 2023, what types of evidence can police compel from an accused? A) Blood and DNA samples B) Finger impressions and voice samples C) Hair and saliva samples D) Personal diaries	Typographical error in the question	1 Mark awarded to all the candidates.

Further, the answer key with regard to the following two questions has been changed/modified and as per the response of the candidates, marks will be added/subtracted from their overall score:

S.No	Question	Earlier Answer	Revised Answer
1.	Which Article provides the residual limitation period for suits? A) Article 91 B) Article 113 C) Article 137 D) Article 141	Option C (Article 137).	Option B (Article 113).
2.	What is the time limit for filing a charge sheet under BNSS, 2023 for serious offenses? A) 90 days B) 120 days C) 180 days D) 240 days	Option C (180 days).	Option A (90 days).

Moreover, the above made changes/modifications will be treated as final answer key and no further objection(s)/representation shall be entertained after this notification.

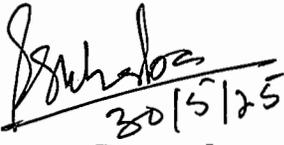

20/5/2025
(Satinder Singh)
Registrar Recruitment

No:- 29941-60 /RR/RC

Dated: 30-05-2025.

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice_____
3. Assistant Registrar (Administration), Office of the Registrar General (Officiating), High Court Main Wing, Srinagar.
4. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Srinagar/Jammu, with the request to get the same uploaded on the official website of the High Court.
5. Chief-Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
6. Notification file.


30/5/25
Registrar Recruitment